

**Mr. Speaker:** I do not give my consent either to the adjournment motion or to the raising of the question of privilege. There is nothing more in it.

RE: MOTION OF PRIVILEGE

**Shri A. M. Tariq** (Jammu and Kashmir): Sir, the other day you said that you would let me know about the privilege motion which I had brought against the TIME magazine.

**Mr. Speaker:** The other day the hon. Member drew my attention to this and also tabled a notice for raising a question of privilege, that some statement appeared in the TIME magazine that notice of a half-an-hour discussion which had been tabled by the hon. Member, Shri Tariq, in relation to a brochure that was published regarding the Air India International was allowed to be withdrawn by me because I was approached by friends of the airline management\*. Shri Tariq took up this matter.

Yesterday I got a letter from the correspondent of the TIME, who has been allowed to come to the Press Gallery here, that it was inadvertently published and that there was no intention to make any observations against the Speaker, and that he expressed his regret unconditionally. In view of that, I do not think the hon. Member will pursue this matter.

**Shri A. M. Tariq:** Speaker, Sir....  
(Interruptions)

**Shri Indrajit Gupta** (Calcutta—South-West): Are they prepared to publish an apology? (Interruptions)

**Shri A. M. Tariq:** When they attacked the Chair it was published in the TIME magazine. May I have some assurance from you, Sir, on behalf of the Editor that they will publish this letter of their correspondent also in

the same magazine. Will you also, Sir, please lay that letter on the Table of the House?

**Mr. Speaker:** I shall take it up tomorrow and read it to the House and then ascertain the views of the House.

**Shri T. B. Vittal Rao** (Khammam): Thank you, Sir.

**Mr. Speaker:** In all such matters, neither the Speaker nor the Secretariat can carry all these papers in their pockets.

The hon. Member should have told me that he is going to raise it today; and I would have brought it here. In future, every hon. Member who wants to make some representation here will just whisper into the ears of the Secretary; and they will bring the papers and keep them ready.

12.09 hrs.

PAPERS LAID ON THE TABLE

TREATY OF TRADE AND TRANSIT  
BETWEEN INDIA AND NEPAL

**The Minister of Finance (Shri Morarji Desai):** Sir, I beg to lay on the Table a copy of Treaty of Trade and Transit between the Government of India and His Majesty's Government of Nepal along with the Protocol to the Treaty, letters exchanged between the Governments of India and Nepal and the Memorandum regarding procedure applicable to goods in transit. [Placed in Library, See No. LT-2419/60.]

REPORT OF TARIFF COMMISSION

**The Minister of Steel, Mines and Fuel (Sardar Swaran Singh):** Sir, I beg to lay on the Table a copy of each of the following papers, under sub-

\*Corrected vide Debates Dated 17-11-60.